

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/200/2016  
NAME OF THE PETITIONER(S) : Kanaiah Vikram Dixit  
NAME OF THE RESPONDENT(S) : M/s Vcan Active Carbon Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. Ramanathan

Prachin Company Secretary

for petitioner

V. Deeltra

P. MOHAN KUMAR.

COUNSEL FOR

RESPONDENTS

[Signature]

**ORDER**

Counsels representing both the parties are present and stated that the settlement talks between the parties is in the final stage and prayed for time to make submissions on the outcome of the settlement talks. Time is extended at request.  
Put up on 05.01.2018.

<sup>-sd-</sup>  
S Vijayaraghavan  
Member (Technical)

<sup>-sd-</sup>  
K Anantha Padmanabha Swamy  
Member (Judicial)